

DIVISION BENCH
COURT - I

S-8

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/117(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	INDIAN BANK VS SANJAY BANTHIYA PERSONAL GUARANTOR OF M/S S.G. STRIPS
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Santosh Kr. Ray, Adv.] For the Financial Creditor
Ms. Rituparna Sanyal, Adv.]
Ms. Zeba Khan, Adv.]
Ms. Muskan Saha, Adv.]
Mrs. Noelle Banerjee, Adv.] For the Personal Guarantor
Mr. Dipak Dey, Adv.]
Mr. Aniket Ojha, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **13/05/2024**.

Court Officer